

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**CP(IB) 481 /NCLT/AHM/ 2019**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)  
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2021**

Name of the Company: Logix Bulk Forwarding BV  
V/s  
JBF Petrochemicals Ltd

Section 9 of the Insolvency and Bankruptcy Code,  
2016.

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.				
2.				

**ORDER  
(through video conferencing)**

Advocate, Mr. Brihan Madhav appeared on behalf of advocate, Mr. Abhishek Mehta for the Petitioner.

Advocate, Mr. Maulik Nanavati appeared on behalf of the Respondent.

Heard the arguments of Learned Lawyers for both the parties at length, the matter is adjourned for further hearing from the side of advocate for the Petitioner.

List the matter for hearing on 08.03.2021.

**VIRENDRA KUMAR GUPTA  
MEMBER TECHNICAL**  
Dated this the 22nd/day of February, 2021

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**